

Annexure-2

Name of the corporate debtor: M/S. DOOTERIAH & KALEJ VALLEY TEA ESTATES PRIVATE LIMITED; Date of commencement of liquidation: 17/10/2025; List of stakeholders as on: 29/12/2025

List of secured financial creditors

(Amount in Rs)

SL No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Queen Valley Lifestyle & Wellness PTE LTD	28/12/2017	₹ 68,00,00,000.00	₹ -	Secured		NA	Secured by Corporate Debtor Assets, IP and Gardeners Lease	₹ -	0	Nil	Nil	₹ 68,00,00,000.00	₹ -	no claim received during liquidation and claim submitted during CIRP was rejected due to incomplete documents to support the claim
2	UCO Bank	21/11/2025	₹ 65,10,28,146.81	₹ 45,14,54,359.01	Secured	₹ 45,14,54,359.01	yes	*	₹ -	81.17%	Nil	Nil	₹ 19,95,73,787.80	₹ -	There was a calculation error in the interest calculation sheet submitted by the claimant and the same has not been accepted by the liquidator
			₹ 1,33,10,28,146.81	₹ 45,14,54,359.01					₹ -	81.17%			₹ 87,95,73,787.80		

*	Primary	Hypothecation of Tea, both loose and packet, green leaves laying in company's Dootheriah & Kalej Valley Tea Estate/Factory/Godown or any other place for present or future seasons. Hypothecation of plant and machinery, stores and spares and other movable assets (other than those purchased under H. P. scheme of Tea board). Charge on book debts of the company.
	Collateral	a) Continuation of by EMTD of company's Dootheriah & Kalej Valley Tea Estate;
		b) Fresh EMTD of Peshok will be created on receipt of lease deed from Govt. of West Bengal; (Value of three estate together Rs. 34.05 Crores as per valuation made by registered auctioneer Pracon (India) Pvt. Ltd. Vide their certificate dt. 20/12/2016), Negative Lien over Peshok Garden till the execution of Deed, Valuation made by Contemporary Brokers Pvt. Ltd. As Rs. 8.75 Crore vide their certificate Dt. 05/12/2016
		C) office spaces (Room No 4.5 & 18 at 10th floor) situated at premises on 224. Acharya Jagdish Chandra Bose road, Krishna Building, P.S. Karaya, Kolkata- 700017. Assignee M/S KDS Corporation Pvt. Ltd. (1) Mr. Sanjay Prakash Bansal S/o Sri Shanti Prakash Bansal (2) Mrs. Reena Bansal w/o Sri Sanjay Prakash Bansal

